

advertisements it is ensured that no visuals or words contemptuous of racial, religious or other groups are shown.

Action is also taken under the existing provisions of Cable Television Networks (Regulation) Act, 1995 and uplinking Guidelines to regulate objectionable content of television channels. Recently uplinking and transmission of one television channel was suspended for 30 days for telecasting an objectionable movie. Show Cause Notices have been issued to few channels for telecasting objectionable music video. Notices have also been issued to a number of other channels for violating the Programme Code prescribed under the Cable Act.

(b) to (d) As informed by the Ministry of External Affairs the Government is aware that an organization by the name of American Hindus Against Defamation has taken up the issues relating to printing photos of Hindu deities and religious symbols on undergarments of women and making the same available on the internet with a U.S. website [Cafepress.com](http://Cafepress.com). However, no indian American Community Organization has raised the matter with our Embassy or Consulates in the United States. They have further informed that whenever an incident of this nature is brought to their notice, immediate action is taken. The Embassy/High Commission in the concerned country is contacted, they in turn consult Indian associations/ prominent NRIs and then take up the issue appropriately with the local Government/organizations.

#### **TV and AIR Stations in Bihar**

4864. SHRI MOTIUR RAHMAN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) the details of the radio and television stations in Bihar, category-wise;
- (b) the TV and AIR stations in respect of which requests have been received for upgradation/improvement; and
- (c) the steps taken/being taken to upgrade/improve those stations?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI S. JAIPAL REDDY): (a) There are five radio stations at Bhagalpur, Darbhanga, Patna, Purnea and Sasaram in Bihar. Doordarshan has two studios, five High Power Transmitters (HPTs.) thirty-five Low Power Transmitters (LPTs.) and two Very Low Power Transmitters in the State. Details are given in the Statement. (See below)

(b) and (c) Requests for upgradation/improvement of various radio and TV stations are received from various quarters from time to time.

[9 May, 2005]

RAJYA SABHA

The T.V. Studio Centre at Patna is proposed to be digitalised fully and the Studio at Muzaffarpur partially digitalised during the Tenth Five Year Plan. The LPT at Saharsa is to be replaced by an HPT. In addition, nine other existing LPTs are also proposed to be replaced with new transmitters.

As regards All India Radio, the existing 10 KW medium wave (MW) transmitter at Darbhanga is contemplated for replacement with a 20 KW MW transmitter, subject, however, to approval and availability of funds during the Tenth Five Year Plan period.

*Statement*

*Category-wise radio and television stations in Bihar*

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HPTs(5)

Katihar

Muzaffarpur

Patna

Patna (DD News)

Muzaffarpur (DD News)

LPTs(35)

Aurangabad

Banka

Begusarai

Bettiah

Bhabhua

Bhagalpur

Buxar

Darbhanga

Daudnagar

Forbesganj

Gaya

Gopalganj

Jamui

Khagaria

Kishanganj

Lakhisarai

Madhepura

Madhubani

Motihari

Munger

Nawada

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Phoolparas  
Ramnagar  
Raxaul  
Rosera  
Saharsa  
Sasaram  
Sheikhpura  
Sikandra  
Simri Bakhtiarapur  
Sitamarhi  
Siwan  
Supaul  
Darbhanga (DD News)  
Gaya (DD News)  
VLPTs(2)  
Marhaura  
Masrakh  
Studios (2)  
Patna  
Muzaffarpur

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**Advertisement of functions in Panchjanya**

4865. SHRI R.K. ANAND: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that during the period between 1998-2004, various Ministries/Departments have given advertisements of the functions/ programmes in leading newspapers particularly in Organiser/Panchjanya and paid heavy amount thereby violating Government norms;

(b) whether it is also a fact that these advertisements were published much after the dates of the respective functions/programmes; and

(c) the details of the advertisements given in all the newspapers from the period 1998 till date and the amount paid by Government?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI S. JAIPAL REDDY): (a) The Directorate of Advertising & Visual Publicity (DAVP) is the nodal advertising agency of the Government of India and has the mandate to publicize the policy programmes and achievements of the Government and provides support/acts as facilitator to meet the publicity